

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'C BENCH,
NEW DELHI

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No. 523/DEL/2017
[Assessment Year: 2012-13]

Gyanendra Pandey [HUF] Vs. The C.I.T
C/o Vinod Kumar Goel Meerut
282, Boundary Road,
Civil Line, Meerut

PAN: AAFHG 5591 K

[Appellant]

[Respondent]

Date of Hearing : 03.02.2020
Date of Pronouncement : 03.02.2020

Assessee by : None

Revenue by : Shri S.N. Meena, Sr. DR

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER,

This appeal by the assessee is preferred against the order of the
Principal Commissioner of Income Tax [Appeals], Meerut dated
08.12.2016 pertaining to assessment year 2012-13.

2. Vide application dated 27.01.2020, the assessee through ld. counsel for the assessee has contended that order u/s 263 of the I.T. Act was passed by the CIT, Meerut in which the assessment was set aside to the Assessing Officer. The Assessing Officer assessed the income and reduced the demand to NIL. In view of the above, the ld. counsel for the assessee prayed for withdrawal of the appeal.

3. The ld. DR raised no objection.

4. On such concession, the appeal of the assessee is dismissed as withdrawn.

5. In the result, the appeal of the assessee in ITA No. 523/DEL/2017 is dismissed as withdrawn.

The order is pronounced in the open court on 03.02.2020.

Sd/-

**[KULDIP SINGH]
JUDICIAL MEMBER**

Sd/-

**[N.K. BILLAIYA]
ACCOUNTANT MEMBER**

Dated: 03rd February, 2020.

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the	
Date on which the final order is uploaded on the website of ITAT	
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The date on which the file goes to the Assistant Registrar for signature on the order	
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